

THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

Dated, Cuttack, the 1st March, 2021

In pursuance to the Advertisement No. 01 dated 22.04.2019 for Designation of Advocates as Senior Advocates by the High Court of Orissa and in continuance to the Court's earlier Notice dated 01.07.2019, it is hereby notified that the Hon'ble Court after careful consideration of the matter are pleased to afford last chance to the following 16 (sixteen) applicants who have not complied the defects as per Column '**Wanting**', against their names and whose applications are kept alive for consideration upon removal of defects, to remove the defect(s) or supply the omission(s), as the case may be, within a week i.e. by **8th March, 2021**.

Sl. No	Name	Correspondence Address	Wanting
1	S/S. Samresh Kumar Gantayet, S/o-Late Jugal Kishore Gantayet	At-Panjia Street, P.O./Dist.- Nabarangpur (Odisha) Pin-764059	Declaration as per advertisement
2	Muralidhar Panda, S/o-Late Ghasiram Panda	Ram Mandir Road, Nuapada (Odisha) Pin-766105	Declaration as per advertisement
3	Anup Kumar Sengupta S/o- Late Dr. Bijan Sengupta	At-Sharma Chhak, Talcher, P.O.-Talcher, Dist-Angul (Odisha) Pin-759100	Declaration as per advertisement
4	Sri Satchidananda Dalal S/o- Late Darsani Dalal	At-Baudh Town (Podapada), P.O./P.S./Dist.-Boudh, (Odisha) Pin-762014	Declaration as per advertisement
5	Damodar Mishra, S/o-Late Lingaraj Mishra	At-Keonjhar Colony, P.O.-Chandini Chowk, Cuttack (Odisha), Pin-753008	1. Certificate of Qualification 2. Declaration as per advertisement
6	Arun Sankar Mishra, S/o- Late Rudra Mohan Mishra	At-Remuan, P.O.- Talcher, P.S.-Talcher, Dist.-Angul (Odisha)	Declaration as per advertisement

7	Amarendra Kumar Pattanayak S/o- Late Mahendra Nath Pattnayak	At-Sanatta, P.O- Rajnilgiri, Dist.- Balasore (Odisha), Pin-756040	Declaration as per advertisement
8	Bipra Charan Sahu S/o- Jambheswar Sahu	At/P.O.-Khallikote, P.S-Khallikote, Dist.- Ganjam, Odisha	1. Certificate of qualification 2. Declaration as per advertisement 3. Columns left blank in the application format are to be filled up.
9	Subash Chandra Mahapatra S/o-Late Sri Harihar Mahapatra	S.C.Mohapatra, Advocate, At/P.O.- Khallikote, Dist.- Ganjam (Odisha)	1. Certificate of qualification 2. Declaration as per advertisement 3. Columns left blank in the application format are to be filled up.
10	Ganesh Chandra Palai S/o- Late Panu Palai	Shastrinivas, Mukteswar Temple Road, Near Dalua Sahi, Berhampur, Ganjam (Odisha), Pin-760001	1. Certificate of qualification 2. Declaration as per advertisement
11	Rajendra Prasada Rath S/o- Digambar Rath	At/P.O.-Khallikote, Dist.-Ganjam	1. Certificate of qualification 2. Declaration as per advertisement 3. Columns left blank in the application format are to be filled up.
12	Chakrapani Swain S/o- Harihar Swain	At-Khallikote, Gouda Sahi, P.O./P.S.- Khallikote, Dist.- Ganjam (Odisha)	1. Certificate of qualification 2. Declaration as per advertisement
13	Gobinda Acharya S/o- Late Dayanidhi Acharya	At/P.O.-Khallikote (Gouda Sahi), P.S./Tahsil-Khallikote, Dist.-Ganjam	1. Certificate of qualification 2. Declaration as per advertisement 3. Enrollment Certificate 4. Columns left blank in the application format are to be filled up.

14	Prafulla Kumar Palai S/o- Khalli Pallai	At/P.O.-Khallikote, Karan Street, P.S.- Khallikote, Dist.- Ganjam (Odisha) Pin-761030	1. Declaration as per advertisement 2. Columns left blank in the application format are to be filled up.
15	Chhabi Kumar Sahoo S/o- Late Punia Sahoo	Qtr. No. B/144, Lingaraj Township P.S.-Colliery, Dist.- Angul, Pin: 759100	1. Certificate of qualification 2. Declaration as per advertisement
16	Kali Prasad Dash, S/o- Late Laxman Dash	Samraj Street, Chhatrapur, Ganjam	1. Certificate of qualification 2. Declaration as per advertisement 3. Columns left blank in the application format are to be filled up.

Hence, the applicant Advocates as listed above are requested to remove the defect(s) or supply the omission(s) by **8th March, 2021**, as a last chance.

By Order of the High Court


Registrar (Judicial)

Memo No. 2725 / Date **01.03.2021**

Copy forwarded to the Superintendent, Computer Section of the Court for uploading the same in the Court's Website in course of the day.


Registrar (Judicial)